

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 860
TO BE ANSWERED ON 20.07.2017

WORKERS REGISTERED UNDER MGNREGS

860. SHRI RAJU SHETTY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of number of workers registered under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State/UT-wise;
- (b) the details of workers who were provided employment along with the number of days for which employment was provided to them during the last two years and the current year, State/UT-wise;
- (c) whether some States are lagging behind in the implementation of the said scheme;
- (d) if so, the details thereof, State/UTwise; and
- (e) the corrective steps taken or proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a): State/UT-wise details of number of registered workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is given at **Annexure-I**.

(b): State/UT-wise details of number of workers provided employment and persondays generated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two year and current year (as on 17.07.2017) is given at **Annexure-II**.

(c) &(d): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates.

(e): The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, all States/UTs have been requested for the following:

- (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.

- (ii) to expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
- (iii) to prepare plans in a participatory mode and approve them in the Gram Sabha.
- (iv) to focus on creation of durable assets with quality.
- (v) to prepare realistic labour budget by the State.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 860 dated 20.07.2017.

(In lakh)

S. No.	States	Number of registered workers*
1	ANDHRA PRADESH	176.48
2	ARUNACHAL PRADESH	4.71
3	ASSAM	73.28
4	BIHAR	226.13
5	CHHATTISGARH	90.25
6	GOA	0.47
7	GUJARAT	83.61
8	HARYANA	15.88
9	HIMACHAL PRADESH	22.41
10	JAMMU AND KASHMIR	20.63
11	JHARKHAND	79.41
12	KARNATAKA	138.24
13	KERALA	50.34
14	MADHYA PRADESH	165.39
15	MAHARASHTRA	205.98
16	MANIPUR	10.09
17	MEGHALAYA	10.64
18	MIZORAM	3.84
19	NAGALAND	7.22
20	ODISHA	164.00
21	PUNJAB	21.72
22	RAJASTHAN	230.60
23	SIKKIM	1.30
24	TAMIL NADU	116.52
25	TELANGANA	129.64
26	TRIPURA	11.16
27	UTTAR PRADESH	220.49
28	UTTARAKHAND	18.35
29	WEST BENGAL	287.22
30	ANDAMAN & NICOBAR	0.56
31	DADRA & NAGAR HAVELI	0.127
32	DAMAN & DIU	0.00
33	LAKSHADWEEP	0.163
34	PUDUCHERRY	1.40
	Total	2588.23

Source: www.nrega.nic.in

*Till 17/07/2017

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 860 dated 20.07.2017

(In lakh)

S. No.	States	2015-16		2016-17		2017-18*	
		Number of workers provided employment	Persondays generated	Number of workers provided employment	Persondays generated	Number of workers provided employment	Persondays generated
1	ANDHRA PRADESH	60.63	1992.10	65.20	2052.90	52.86	1328.14
2	ARUNACHAL PRADESH	1.88	50.46	2.22	85.98	0.22	3.32
3	ASSAM	21.73	486.33	23.36	467.52	10.79	137.40
4	BIHAR	18.39	670.92	28.51	874.86	19.97	463.67
5	CHHATTISGARH	41.17	1013.96	39.98	885.95	27.11	505.94
6	GOA	0.06	1.07	0.07	1.26	0.03	0.31
7	GUJARAT	10.00	225.45	12.80	271.07	8.23	154.82
8	HARYANA	2.60	48.48	4.18	84.92	2.02	25.83
9	HIMACHAL PRADESH	5.42	177.71	6.90	236.31	3.30	58.51
10	JAMMU AND KASHMIR	9.43	316.32	9.11	320.35	1.13	23.02
11	JHARKHAND	15.68	585.67	24.71	707.66	11.27	238.72
12	KARNATAKA	30.27	598.38	44.22	915.05	20.06	291.59
13	KERALA	16.93	741.74	16.44	684.62	3.89	40.71
14	MADHYA PRADESH	51.79	1237.42	52.06	1130.63	36.29	628.95
15	MAHARASHTRA	23.95	763.45	27.27	709.16	16.92	322.10
16	MANIPUR	4.85	75.33	5.48	119.03	0.58	2.69
17	MEGHALAYA	5.00	199.71	5.46	282.61	0.96	16.08
18	MIZORAM	2.38	131.26	2.14	168.23	1.91	62.08
19	NAGALAND	5.33	212.07	5.16	291.16	0.02	0.12
20	ODISHA	31.48	894.46	32.94	776.04	17.01	276.87
21	PUNJAB	5.76	144.34	6.51	157.74	4.35	65.77
22	RAJASTHAN	60.23	2341.25	66.53	2596.82	44.16	1095.47
23	SIKKIM	0.81	43.84	0.83	46.12	0.25	5.32
24	TAMIL NADU	74.13	3686.75	76.16	3999.36	51.64	986.35
25	TELANGANA	45.76	1417.76	43.70	1074.90	37.45	823.44
26	TRIPURA	9.56	538.75	9.31	461.18	3.00	29.76
27	UTTAR PRADESH	68.54	1822.39	62.62	1579.45	29.67	540.17
28	UTTARAKHAND	6.78	223.95	7.06	236.96	2.86	51.90
29	WEST BENGAL	91.58	2864.97	85.38	2357.09	46.71	943.71
30	ANDAMAN & NICOBAR	0.11	2.68	0.11	2.71	0.00	0.00
31	DADRA & NAGAR HAVELI	0.00	0.00	0.00	0.00	0.00	0.00
32	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00
33	LAKSHADWEEP	0.00	0.03	0.00	0.00	0.00	0.00
34	PUDUCHERRY	0.36	5.62	0.34	5.37	0.31	3.89
	Total	722.61	23514.63	766.77	23583.00	454.98	9126.65

Source: www.nrega.nic.in

*till 17/07/2017